

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9143/2024 BLAPL/2878/2024	SANJAY KESARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	TALSARA /12 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000070/2023
2	D-BLAPL/8813/2024 BLAPL/2879/2024	ABHIJIT SAMANTARAY @ VICKY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000014/2024
3	D-BLAPL/9165/2024 BLAPL/2880/2024	BALARAM KANUNGO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /82 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000441/2023
4	D-BLAPL/9161/2024 BLAPL/2881/2024	AYUB LASKAR @ AYUB ALI LASKAR VS STATE OF ODISHA	DURGA PRASAD DHAL VS	TALASARI MARINE /36 /2023 A.D.J.,BALASORE(Baleshwar) ST/0000554/2023
5	D-BLAPL/9173/2024 BLAPL/2882/2024	VULASETTI SURYAPRASAD RAO @ V. SURYA PRASAD RAO VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH RURAL /58 /2024 S.D.J.M.,BARGARH(Bargarh) CT/0000420/2024
6	D-BLAPL/9001/2024 BLAPL/2883/2024	RABINDRA MOHANTA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADSAHI /240 /2022 DISTRICT & SESIONS JUDGE,BARIPAD ST/0000004/2023
7	D-BLAPL/9204/2024 BLAPL/2884/2024	KULAMANI SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000004/2024
8	D-BLAPL/9162/2024 BLAPL/2885/2024	RAMESH CHANDRA DASH VS STATE OF ODISHA	DURGA PRASAD DHAL VS	JATNI P.S. /55 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000069/2024
9	D-BLAPL/9000/2024 BLAPL/2886/2024	KRISHNA CHANDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	G.R.P.S.,BERHAMPUR /38 /2018 3RD ADDL.SESSION JUDGE CUM SPL.J ST/0000228/2018
10	D-BLAPL/7775/2024 BLAPL/2887/2024	SUKANTA @ DURYODHAN GHADEI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /81 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000003/2024
11	D-BLAPL/9178/2024 BLAPL/2888/2024	KARTIK HAZARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /35 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000069/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/9202/2024 BLAPL/2889/2024	SATYAPRAKASH KANUNGO VS STATE OF ODISHA	JOSEPH MOHANTY VS	SAHID NAGAR P.S. /136 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000123/2024
13	D-BLAPL/8576/2024 BLAPL/2890/2024	SIPU @ KIRAN SETHI VS STATE OF ODISHA	MANORANJAN MISHRA VS	AUL /870 /2023 J.M.F.C,AUL(Kendrapara) GR/0001404/2023
14	D-BLAPL/9126/2024 BLAPL/2891/2024	ABHISEK KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	KORAPUT GRPS /1 /2024 ADDL.SSESSIONS JUDGE CUM SPECIAL TR/0000031/2024
15	D-BLAPL/8653/2024 BLAPL/2892/2024	AKASH SETHY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUKINDA /5 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000005/2024
16	D-BLAPL/8979/2024 BLAPL/2893/2024	MANOJ KULDEEP VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /201 /2022 AD-HOC A.D.J. (FTSC), JEYPORE(Korapu TR/0000076/2022
17	D-BLAPL/9138/2024 BLAPL/2894/2024	MD.SAHID ANSARI @ MANU VS STATE OF ODISHA	BIDYADHAR PANDA VS	DHANUPALI /133 /2021 A.D.J.,SAMBALPUR(Sambalpur) TR/0000011/2021
18	D-BLAPL/9148/2024 BLAPL/2895/2024	SANJAY KESARI @ KESHARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	KINJIRKELA /78 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000542/2023
19	D-BLAPL/9108/2024 BLAPL/2896/2024	TAPAN KUMAR PARHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	TIHIDI /243 /2013 A.D.J.,BHADRAK(Bhadrak) ST/0000041/2024
20	D-BLAPL/8909/2024 BLAPL/2897/2024	BEDABYASHA PUTEL VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /336 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000009/2024
21	D-BLAPL/8579/2024 BLAPL/2898/2024	SUBASH GHADAI VS STATE OF ODISHA	MANORANJAN MISHRA VS	RAJNAGAR /663 /2023 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000799/2023
22	D-BLAPL/8559/2024 BLAPL/2899/2024	MONU @ MONU KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2023
23	D-BLAPL/8014/2024	SAUBHAGYA SATAPATHY	PUSPAMITRA MOHAPATRA	MADHUPATNA /135 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

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	BLAPL/2900/2024	VS STATE OF ODISHA	VS	2ND ADJ,CUTTACK(Cuttack) ST/0000154/2023
24	D-BLAPL/8684/2024 BLAPL/2901/2024	SURYAKANTA PARIDA @ SURYA VS STATE OF ODISHA	BIJAY SWAIN VS	AIR FIELD P.S. /158 /2023 DISTRICT & SESIONS JUDGE,BHUBANESHWAR
25	D-BLAPL/8558/2024 BLAPL/2902/2024	RAMA NAYAK @ RAMA NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TR/0000343/2023 JEYPURE TOWN /123 /2023 DISTRICT & SESIONS JUDGE,JEYPURE
26	D-BLAPL/8577/2024 BLAPL/2903/2024	SANTOSH MALIK VS STATE OF ODISHA	MANORANJAN MISHRA VS	CT/0000098/2023 / /0 SPECIAL JUDGE,KENDRAPARA(Kendrapada)
27	D-BLAPL/9234/2024 BLAPL/2904/2024	ACHYUT KUMAR NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000020/2024 RAIRAKHOL /55 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur)
28	D-BLAPL/9236/2024 BLAPL/2905/2024	BHAGABAN PANGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GR/0000133/2024 Judambo /1 /2022 A.D.J.,MALKANGIRI(Malkangiri)
29	D-BLAPL/9311/2024 BLAPL/2906/2024	LALIT KARALI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	CT/0000045/2022 BANHARPALI /201 /2023 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda)
30	D-BLAPL/9313/2024 BLAPL/2907/2024	NANDA @ SUSHANTA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CT/0000006/2024 BANARAPAL /259 /2023 DISTRICT AND SESSIONS JUDGE,ANGUL
31	D-BLAPL/9316/2024 BLAPL/2908/2024	AMRESH CHALAN @ BUDAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CT/0000320/2023 KOKSARA /73 /2021 ADDL.DISTRICT JUDGE,DHARAMGARH
32	D-BLAPL/9334/2024 BLAPL/2909/2024	SURAJ VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CT/0000065/2021 / /0 SPECIAL JUDGE,JEYPURE(Koraput)
33	D-BLAPL/9287/2024 BLAPL/2910/2024	KALIA NAIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TR/0000095/2023 BHANJANAGAR /40 /2020 A.D.J.,BHANJANAGAR(Ganjam)
34	D-BLAPL/6589/2024 BLAPL/2911/2024	BABULAL SAHU VS	SARFARAZ AHMED VS	ST/0000075/2020 KHURDA ROAD G.R.P.S. /59 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

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35	D-BLAPL/9288/2024 BLAPL/2912/2024	STATE OF ODISHA UPENDRA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TR/0000367/2023 NAYAKOT /12 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR
36	D-BLAPL/9039/2024 BLAPL/2913/2024	BIPRA HIAL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ST/0000046/2022 LANJIGARH /12 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA
37	D-BLAPL/6907/2024 BLAPL/2914/2024	NANDAN KUMAR R @ R NANDA KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	CT/0000138/2024 KHURDA ROAD G.R.P.S. /7 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
38	D-BLAPL/9224/2024 BLAPL/2915/2024	SUSIL KUMAR MAHAPATRA @ SUSHIL @ PANJAL @ MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	TR/0000016/2024 SARANAKUL /8 /2024 J.M.F.C.,ODAGAON(Nayagarh)
39	D-BLAPL/6976/2024 BLAPL/2916/2024	LOGESHWARAN CHANDRASEKARAN @ LOGESHWARAN VS STATE OF ODISHA	DEBASIS MISHRA VS	GR/0000016/2024 KHURDA ROAD G.R.P.S. /7 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
40	D-BLAPL/9249/2024 BLAPL/2917/2024	AMJAD KHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	TR/0000016/2024 KHURDA MODEL /351 /2023 S.D.J.M.,KHURDA(Khordha)
41	D-BLAPL/6967/2024 BLAPL/2918/2024	PRASANTH M @ M. PRASANTH VS STATE OF ODISHA	DEBASIS MISHRA VS	GR/0000524/2023 KHURDA ROAD G.R.P.S. /7 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
42	D-BLAPL/9223/2024 BLAPL/2919/2024	SANTOSH KUMAR NAIK @ SANTOSH VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	TR/0000016/2024 ODAGAON /90 /2023 ADDL. DIST. AND SESSION JUDGE, ODISHA
43	D-BLAPL/9302/2024 BLAPL/2920/2024	SACHIN RAJ JENA VS STATE OF ODISHA	SK. ZAFARULLA VS	ST/0000009/2024 SORO /392 /2023 J.M.F.C.,SORO(Baleshwar)
44	D-BLAPL/6975/2024 BLAPL/2921/2024	VISAHAVA MANIKANDA @ M. VISHVA VS STATE OF ODISHA	DEBASIS MISHRA VS	CT/0000810/2023 KHURDA ROAD G.R.P.S. /7 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR
45	D-BLAPL/7746/2024 BLAPL/2922/2024	JITENDRA PRADHAN @ JITU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TR/0000016/2024 PURI SADAR /295 /2023 NYAYADHIKARI,PURI(Puri)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

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46	D-BLAPL/7964/2024 BLAPL/2923/2024	CHANDRAKANT SUBASH PATIL VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /100 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000040/2021
47	D-BLAPL/9306/2024 BLAPL/2924/2024	RAJENDRA NAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /80 /2023 J.M.F.C.,KANTAMAL(Baudh) CT/0000293/2023
48	D-BLAPL/8008/2024 BLAPL/2925/2024	GHANASHYAM GOUDA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE MAHILA /5 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000014/2024
49	D-BLAPL/9196/2024 BLAPL/2926/2024	BIBHUTI PRASAD PANDA VS STATE OF ODISHA	ASHOK DAS VS	MALKANGIRI /123 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000009/2024
50	D-CMAPL/8144/2024 CMAPL/77/2024	MANAS KUMAR NAIK VS CHAIRMAN,CHENNAI RADHA ENGG WORKS(P) LTD.,CHENNAI	ADV. VS	// () //
51	D-CMP/13811/2024 CMP/299/2024	MANORANJAN MOHANTY VS M/S PRAGATI ENGINEERING, CUTTACK	MADHUSMITA KANUNGO VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CS/0000162/2019
52	D-CMP/13443/2024 CMP/300/2024	SUBASINI BEHERA VS ANITA POTHAL	BRUNDABAN ROUT VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0002180/2018
53	D-CONTC/8126/2024 CONTC/2197/2024	BHAGYABAN JENAMANI VS ASWATHI S., I.A.S.	ADV. VS	// () //
54	D-CONTC/13068/2024 CONTC/2198/2024	NILAM KUMAR SWAIN VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA	SUDEEP KUMAR SARANGI VS	// () //
55	D-CONTC/12358/2024 CONTC/2199/2024	KALPALATA SWAIN VS DR. SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK	SANTOSH KUMAR SWAIN VS	// () //
56	D-CONTC/12094/2024 CONTC/2200/2024	BANSHIDHAR MOHANTY,SARPANCH,DEHURDA GRAM PANCHAYAT,BALASORE VS SARASWATI KARAN	DIPAK KUMAR DEY VS	// () //
57	D-CONTC/11627/2024	ASHOK KUMAR DASMOHAPATRA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2201/2024	VS SUSANTA KUMAR DAS,DIRECTOR OF SECONDARY EDU.,ODISHA	VS	0 //
58	D-CONTC/11119/2024 CONTC/2202/2024	SABITA RANI SASMAL VS ARTATRANA NAYAK, DIRECTOR OF NURSING, BBSR, KHORDHA	ADV VS	// 0 //
59	D-CONTC/12062/2024 CONTC/2203/2024	ANITA REKHA JALL VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
60	D-CONTC/8588/2024 CONTC/2204/2024	MINATI NATH VS ARAVIND AGRAWAL, IAS	ADV VS	// 0 //
61	D-CONTC/8776/2024 CONTC/2205/2024	MANMATH KUMAR BASA VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
62	D-CONTC/9901/2024 CONTC/2206/2024	SUNIL KUMAR MISHRA VS ASWATHY S., I.A.S.	BANSHIDHAR SATAPATHY VS	// 0 //
63	D-CONTC/9935/2024 CONTC/2207/2024	BANSHIDHAR BEHERA VS ANU GARG,DEVELOPMENT COMMNR. CUM ADDL. CHIEF SECY.,W.R. DEPT.	ADV VS	// 0 //
64	D-CONTC/9937/2024 CONTC/2208/2024	PRAMOD KUMAR KHUNTIA VS ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT.	ADV. VS	// 0 //
65	D-CONTC/9938/2024 CONTC/2209/2024	HARI BARIK VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT.	ADV VS	// 0 //
66	D-CONTC/9940/2024 CONTC/2210/2024	ABHINNA KUMAR PARIJA VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL. CHIEF SECY., W.R. DEPT.	ADV VS	// 0 //
67	D-CONTC/9941/2024 CONTC/2211/2024	CHINTAMANI SAHOO VS ANU GARG, DEVELOPMENT COMMNR., CUM ADDL., CHIEF SECY., W.R. DEPT.	ADV VS	// 0 //
68	D-CONTC/9945/2024 CONTC/2212/2024	KHALI GAUDA VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

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69	D-CONTC/9946/2024 CONTC/2213/2024	ANU GARG, DEVELOPMENT COMMISSIONER CUM ADDL. CHIEF SECY., WATER RESOURCES DEPT. BHIMSEN MOHAPATRA VS	ADV VS	// // ()
70	D-CONTC/10073/2024 CONTC/2214/2024	ANU GARG, DEVELOPMENT COMMNR., CUM ADDL. CHIEF SECY., W.R. DEPT. LAXMIDHAR BARIK VS	ADV VS	// // ()
71	D-CONTC/10074/2024 CONTC/2215/2024	LALATENDU SAHOO, O.A.S. PRADYUMNA KUMAR MOHAPATRA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
72	D-CONTC/13648/2024 CONTC/2216/2024	SOVAN KRISHNA SAHU, DIRECTOR, TEXTILES AND HANDLOOMS, ODISHA CHHOTRAY MAHANTA VS	KRISHNA CHANDRA SAHU VS	// // ()
73	D-CONTC/8124/2024 CONTC/2217/2024	ASWATHY S., I.A.S. DANDAPANI SAHOO VS	ADV. VS	// // ()
74	D-CRLA/6607/2024 CRLA/277/2024	ASWATHI S., I.A.S NALIA @ BIKASH PARIDA VS	BHABANI SHANKAR DASPARIDA VS	// BARI /20 /2024 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000004/2024
75	D-CRLA/6326/2024 CRLA/278/2024	STATE OF ODISHA KUNA @ SAROJ KUMAR NAYAK VS	BIBHUTI RANJAN MOHANTY VS	KENDRAPARA SADAR /299 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000069/2021
76	D-CRLA/7750/2024 CRLA/279/2024	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS	TARA PRASAD MOHAPATRA VS	JODAPADAR /254 /2023 SPECIAL JUDGE, PURI(Puri) Spl/0000164/2023
77	D-CRLA/7765/2024 CRLA/280/2024	STATE OF ODISHA BABU @ SURYAKANTA MOHAPATRA VS	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /226 /2020 ADHOC ADDL. DISTRICT AND SESSION TR/0000028/2021
78	D-CRLA/8004/2024 CRLA/281/2024	STATE OF ODISHA SANJAY BINDHANI VS	HEMANTA KUMAR MOHANTA VS	BARIPADA TOWN /661 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000100/2023
79	D-CRLA/8515/2024 CRLA/282/2024	STATE OF ODISHA PADMAN BARIHA VS	GOKULANANDA SAHU VS	PADAMPUR /154 /2020 A.D.J.,PADAMPUR(Bargarh) Spl/0000064/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

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80	D-CRLA/2625/2024 CRLA/283/2024	SHYAM SUNDAR BARIK VS STATE OF ODISHA	SASHIBHUSAN DAS VS	BAISINGA /12 /2020 A.D.J.,BARIPADA(Mayurbhanj) ST/0000111/2020
81	D-CRLA/8007/2024 CRLA/284/2024	SUSANTA BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	SHERAGADA /50 /2010 A.D.J.,ASKA(Ganjam) ST/0000043/2013
82	D-CRLA/6863/2024 CRLA/285/2024	KALIN MUNDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /107 /2019 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000062/2019
83	D-CRLA/8889/2024 CRLA/286/2024	VIJAY BHARADWAJ VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	EOW,BHUBANESWAR /2 /2022 O.P.I.D,BALASORE(Baleshwar) CT/0000002/2023
84	D-CRLLP/8777/2024 CRLLP/11/2024	UNION OF INDIA VS G.DHILLI RAO	GYANALOKA MOHANTY VS	/ /0 J.M.F.C.,BERHAMPUR(Ganjam) MCR/0000002/2012
85	D-CRLMC/7046/2024 CRLMC/1000/2024	SITAPATI SETHI VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	BHUBANESWAR VIGILANCE /50 /2016 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000042/2022
86	D-CRLMC/7629/2024 CRLMC/1001/2024	HUSSAIN KHAN@HOSSAIN KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /209 /2011 A.D.J.,BALASORE(Baleshwar) ST/0000230/2014
87	D-CRLMC/7210/2024 CRLMC/1002/2024	SHANTILATA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) DV/0000170/2023
88	D-CRLMC/7104/2024 CRLMC/1003/2024	BENUDHAR PRADHAN VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /133 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0006178/2021
89	D-CRLMC/6940/2024 CRLMC/1004/2024	MINAKETAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /251 /2018 ADDL.SESIONS JUDGE,KAMAKHYAN CT/0000004/2019
90	D-CRLMC/8766/2024 CRLMC/1005/2024	SARTHAK RANJIT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /56 /2012 J.M.F.C.,BASTA(Baleshwar) CT/0000883/2012
91	D-CRLMC/6990/2024	DIPU @ SATYA RANJAN MANSINGH	BIJAY KUMAR MOHANTY	KHURDA P.S. /476 /2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1006/2024	VS STATE OF ODISHA	VS	4TH ADDL SESSIONS JUDGE CUM SPL J TR/0003114/2016
92	D-CRLMC/7544/2024 CRLMC/1007/2024	DEEPAK KUMAR NAHAK @ DIPAK VS STATE OF ODISHA	S.S.RAY (2) VS	RAMBHA (KHALLIKOTE) /67 /2021 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000040/2021
93	D-CRLMC/7580/2024 CRLMC/1008/2024	PRAMILA JAGATSINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /167 /2019 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000561/2019
94	D-CRLMC/8780/2024 CRLMC/1009/2024	GAGAN BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /23 /2021 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000026/2021
95	D-CRLMC/8348/2024 CRLMC/1010/2024	CHANDAN SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BIRMITRAPUR /118 /2018 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000120/2019
96	D-CRLMC/8301/2024 CRLMC/1011/2024	KHETRABASI BEHERA VS STATE OF ODISHA	ADITI HOTA VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000017/2013
97	D-CRLMC/8038/2024 CRLMC/1012/2024	CHITTARANJAN DAS VS STATE OF ODISHA	VIVEKANANDA JENA VS	KHANTAPADA /61 /2017 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000421/2017
98	D-CRLMC/7807/2024 CRLMC/1013/2024	AKHAYA BEHERA @ BALIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /50 /2019 S.D.J.M.,BHADRAK(Bhadrak) GR/0000425/2019
99	D-CRLMC/7635/2024 CRLMC/1014/2024	DINESH SWAIN@BAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SINGHADWAR PS /5 /2020 S.D.J.M.,PURI(Puri) GR/0000126/2020
100	D-CRLMC/8662/2024 CRLMC/1015/2024	NARESH SABAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GARBANDHA /29 /2017 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000009/2017
101	D-CRLMP/7025/2024 CRLMP/498/2024	NETRANJALI SETHY VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	/ /0 (//
102	D-CRLMP/6287/2024 CRLMP/499/2024	SANJULATA DALAI VS	SANTOSH KUMAR MAHANTY VS	/ /0 (

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MATA/13461/2024 MATA/100/2024	STATE OF ODISHA AKRURA PRADHAN VS SANTOSINI SAHU	SATYAJIT MOHAPATRA (2) VS	// // SR. CIVIL JUDGE, RAIRAKHOL(Sambalpur) CS/0000021/2016
104	D-MATA/13245/2024 MATA/101/2024	AMBARNATH MOHANTY VS DIPTIMAYEE MOHANTY	BRAHMANANDA TRIPATHY VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000744/2016
105	D-MATA/13062/2024 MATA/102/2024	TANBKESWARI BEHERA @ SAHU VS NETRA SAHU	ABHAYA KUMAR PARIDA VS	// CIVIL JUDGE (SD),PADAMPUR(Bargarh) Mat/0000238/2018
106	D-MATA/13266/2024 MATA/103/2024	NIRANJAN SAHOO VS RUNARANI SAHOO	AMITAV TRIPATHY VS	// JUDGE, FAMILY COURT, NAYAGARH(Kandhamal) CP/0000075/2020
107	D-MATA/13134/2024 MATA/98/2024	PANKAJ KUMAR NAIK VS HARAPRIYA NAYAK	LALITENDU MISHRA VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar) CP/0000035/2022
108	D-MATA/12858/2024 MATA/99/2024	PRATIMA PRADHAN @ BISWAL VS AKRURA PRADHAN	JIBAN RANJAN DASH VS	// JUDGE FAMILY COURT, BHAWANIPATNA CP/0000079/2021
109	D-RVWPET/10557/2024 RVWPET/42/2024	STALCO CONSULTANCY AND SYSTEMS PVT LTD VS ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE	ADV VS	// ()
110	D-RVWPET/10625/2024 RVWPET/43/2024	STALCO CONSULTANCY AND SYSTEMS PVT LTD VS ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI	ADV VS	// ()
111	D-RVWPET/10812/2024 RVWPET/44/2024	STALCO CONSULTANCY AND SYSTEMS PVT LTD VS ASSESSING OFFICER, ASSESSMENT UNIT OF N.F.A.C, INCOME TAX DEPTT., NEW DELHI.	ADV VS	// ()
112	D-WA/13307/2024 WA/446/2024	ROHIT KUMAR SAHU VS D.G. AND I.G. OF POLICE, ORISSA, CUTTACK	GYANA RANJAN SETHI VS	// ()
113	D-WA/12331/2024 WA/447/2024	STATE OF ODISHA VS RAGHUNATH BEHERA	PRADEEP KUMAR ROUT, A.G.A. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-WA/12341/2024 WA/448/2024	STATE OF ODISHA VS BINOD KUMAR SAHU	TARUN PATNAIK, A.S.C. VS	// 0 //
115	D-WA/13867/2024 WA/449/2024	STATE OF ODISHA VS PRADIPTA KUMAR PARIDA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
116	D-WA/12614/2024 WA/450/2024	STATE OF ODISHA VS MADHUSMITA CHHOTRAY	TARUN PATNAIK,A.S.C VS	// 0 //
117	D-WA/12630/2024 WA/451/2024	STATE OF ODISHA VS JOGENDRA BEHERA	TARUN PATNAIK,A.S.C VS	// 0 //
118	D-WA/12527/2024 WA/452/2024	STATE OF ODISHA VS MAHESH PRASAD PATTANAYAK	TARUN PATNAIK, A.S.C. VS	// 0 //
119	D-WA/13481/2024 WA/453/2024	STATE OF ODISHA VS KADAMBALU BISWANATH	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
120	D-WA/13468/2024 WA/454/2024	STATE OF ODISHA VS BHARAT CHARAN ROUT	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
121	D-WA/13839/2024 WA/455/2024	SUB-COLLECTOR,DHENKANAL CUM PRESIDENT GB OF SHREE JAGANNATH HIGH SCHOOL, VS STATE OF ODISHA	PRABHAKAR MOHANTY, PINGUA VS	// 0 //
122	D-WA/13178/2024 WA/456/2024	STATE OF ODISHA VS SASMITA KANUNGO	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
123	D-WA/13196/2024 WA/457/2024	STATE OF ODISHA VS RAJENDRA KUMAR NAIK	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
124	D-WA/13212/2024 WA/458/2024	STATE OF ODISHA VS NAYANA PUHAN	SAROJ KANTA SAMAL, A.G.A. VS	// 0 //
125	D-WA/11506/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/459/2024	VS AKRURA SAHU	VS	0 //
126	D-WA/11599/2024 WA/460/2024	STATE OF ODISHA VS SATYANANDA PADHAN	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
127	D-WA/11574/2024 WA/461/2024	STATE OF ODISHA VS NITYA NANDA NAIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
128	D-WA/11767/2024 WA/462/2024	STATE OF ODISHA VS GIRISH CHANDRA MAHAKUL	BIPLAB MOHANTY,A.G.A VS	// 0 //
129	D-WA/11712/2024 WA/463/2024	STATE OF ODISHA VS RATNAKAR BISWAL	BIPLAB MOHANTY,A.G.A VS	// 0 //
130	D-WA/11893/2024 WA/464/2024	STATE OF ODISHA VS MAHESH PRASAD HENTALIA	BIPLAB MOHANTY,A.G.A VS	// 0 //
131	D-WA/12249/2024 WA/465/2024	STATE OF ODISHA VS KISHORE CHANDRA MAJHI	TARUN PATNAIK, A.S.C. VS	// 0 //
132	D-WA/13174/2024 WA/466/2024	STATE OF ODISHA VS NIRMAL KUMAR PATRA	SANJAY RATH, A.S.C. VS	// 0 //
133	D-WA/13989/2024 WA/467/2024	STATE OF ODISHA VS ASHOK KUMAR SWAIN	TARUN PATNAIK,A.S.C VS	// 0 //
134	D-WA/14030/2024 WA/468/2024	STATE OF ODISHA VS AJIT KUMAR MISHRA	TARUN PATNAIK,A.S.C VS	// 0 //
135	D-WA/9530/2024 WA/469/2024	MAMATARANI JENA VS STATE OF ORISSA	GIRIDHARI SINGH VS	// 0 //
136	D-WA/9287/2024 WA/470/2024	HEMALATA PATRA VS	RAMAKRISHNA NAYAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/13616/2024 WP(C)/7598/2024	STATE OF ODISHA RAMAKRUSHNA PATRA VS	SRINIVAS MOHANTY VS	// // 0
138	D-WP(C)/11412/2024 WP(C)/7599/2024	STATE OF ODISHA MADAN MOHAN SANKHUA VS	PITAMBAR PANDA VS	// // 0
139	D-WP(C)/13619/2024 WP(C)/7600/2024	STATE OF ODISHA MONALISA SAHOO VS	SRINIVAS MOHANTY VS	// // 0
140	D-WP(C)/12064/2024 WP(C)/7601/2024	STATE OF ODISHA ARCHANA DHAR MAHAPATRA VS	RAMAKANTA SAHOO VS	// // 0
141	D-WP(C)/13698/2024 WP(C)/7602/2024	STATE OF ODISHA GURU PRASAD SETHI VS	BIRAJA PRASANNA DAS VS	// // 0
142	D-WP(C)/13705/2024 WP(C)/7603/2024	STATE OF ODISHA SIBA PRASAD MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0
143	D-WP(C)/13693/2024 WP(C)/7604/2024	STATE OF ODISHA SWETA SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
144	D-WP(C)/13690/2024 WP(C)/7605/2024	STATE OF ODISHA DUKHABANDHU PRADHAN VS	BIRAJA PRASANNA DAS VS	// // 0
145	D-WP(C)/13620/2024 WP(C)/7606/2024	STATE OF ODISHA ANU MISHRA VS	SRINIVAS MOHANTY VS	// // 0
146	D-WP(C)/13197/2024 WP(C)/7607/2024	STATE OF ODISHA ACHYUTANANDA NAYAK VS	BIKRAM CHANDRA GHADEI VS	// // 0
147	D-WP(C)/13282/2024 WP(C)/7608/2024	INDO STAR CAPITAL FINANCE LTD. BBSR SADASIBA SAHU VS THE COMMNR OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/11367/2024 WP(C)/7609/2024	SANTOSH KUMAR KHANELWAL VS THE COMMISSIONER CENTRL GST AND CENTRAL EXCISE, ROURKELA	PRABODHA CHANDRA NAYAK VS	// 0 //
149	D-WP(C)/13285/2024 WP(C)/7610/2024	M/S RADHAGOBINDA MARKET COMPLEX, MAYURBHANJ VS COMMN CENTRAL GST AND CENTRAL EXCISE SUNDARGARH	PRABODHA CHANDRA NAYAK VS	// 0 //
150	D-WP(C)/13729/2024 WP(C)/7611/2024	BICHITRA KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
151	D-WP(C)/13725/2024 WP(C)/7612/2024	GOURANGA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
152	D-WP(C)/13574/2024 WP(C)/7613/2024	SUNDAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	D-WP(C)/13712/2024 WP(C)/7614/2024	BABULA MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
154	D-WP(C)/13715/2024 WP(C)/7615/2024	TRINATH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
155	D-WP(C)/12978/2024 WP(C)/7616/2024	JITENDRA BISWAL VS THE COMMISSIONER OF (CT AND GST), ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
156	D-WP(C)/13414/2024 WP(C)/7617/2024	BIROKISHOR DASH VS THE COMMISSIONER OF COMMERCIAL TAXES(C.T) AND GOODS AND SERVICE TAX(G.S.T), CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
157	D-WP(C)/13720/2024 WP(C)/7618/2024	SMRUTEESHREE ROUTRAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
158	D-WP(C)/13716/2024 WP(C)/7619/2024	PINKY MODI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
159	D-WP(C)/13681/2024	AHAIT KARNA	TRILOCHAN NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7620/2024	VS PINKAL MAHAKUR	VS	0 //
160	D-WP(C)/13572/2024 WP(C)/7621/2024	PHAGANU PARABHUE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
161	D-WP(C)/13392/2024 WP(C)/7622/2024	KIRTANYA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
162	D-WP(C)/11611/2024 WP(C)/7623/2024	M/S SHARMA BRICKS, SUNDARGARH VS CHIEF MANAGER AND AUTHORIZED OFFICER, UCO BANK, SUNDARGARH	BISWARANJAN DALAI VS	// 0 //
163	D-WP(C)/13433/2024 WP(C)/7624/2024	BHIM GEDI VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
164	D-WP(C)/13434/2024 WP(C)/7625/2024	BISHNU SAMAL @ BISHNU CHARAN SAMAL VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
165	D-WP(C)/12034/2024 WP(C)/7626/2024	BASANTI DAS VS STATE OF ODISHA	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
166	D-WP(C)/7987/2024 WP(C)/7627/2024	KANDARPA PRADHAN VS UNION OF INDIA	SANTOSH KUMAR NANDA VS	// 0 //
167	D-WP(C)/13678/2024 WP(C)/7628/2024	DEVIJYOTI DIBYALOK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
168	D-WP(C)/13528/2024 WP(C)/7629/2024	JENAMANI BADHAI VS MCL, BURLA	SISIR DAS VS	// 0 //
169	D-WP(C)/13440/2024 WP(C)/7630/2024	BISWARANJAN DHAL VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
170	D-WP(C)/10510/2024 WP(C)/7631/2024	MANARANJAN PRADHAN VS	NIRANJAN PANDA (1) VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/13439/2024 WP(C)/7632/2024	STATE OF ODISHA DIJA PRADHAN VS	BIDYADHAR PRADHAN VS	// // 0
172	D-WP(C)/10773/2024 WP(C)/7633/2024	STATE OF ODISHA BANSIDHAR PRADHAN VS	SANTOSH KUMAR SAMANTARAY VS	// // 0
173	D-WP(C)/13436/2024 WP(C)/7634/2024	STATE OF ODISHA RABI PRADHAN VS	BIDYADHAR PRADHAN VS	// // 0
174	D-WP(C)/13438/2024 WP(C)/7635/2024	STATE OF ODISHA PRAMOD NAYAK VS	BIDYADHAR PRADHAN VS	// // 0
175	D-WP(C)/10432/2024 WP(C)/7636/2024	STATE OF ODISHA DHIRENDRA HENDIA VS	ABHILASH MISHRA VS	// // 0
176	D-WP(C)/9975/2024 WP(C)/7637/2024	STATE OF ODISHA UDAYANATH SINGH VS	JUDHISTHIR SAHOO VS	// // 0
177	D-WP(C)/8752/2024 WP(C)/7638/2024	STATE OF ODISHA BHAGIRATHI DASH VS	ASHOK DAS VS	// // 0
178	D-WP(C)/7800/2024 WP(C)/7639/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM KRUSHNA NARAYAN KAMILA VS	NIRANJAN PANDA VS	// // 0
179	D-WP(C)/10057/2024 WP(C)/7640/2024	GENERAL MANAGER, REPCO HOME FINANCE LTD., CHENNAI SUMATI BEHERA VS	ASHOK DAS VS	// // 0
180	D-WP(C)/12090/2024 WP(C)/7641/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM GOPINATH PRADHAN VS	SISIR DAS VS	// // 0
181	D-WP(C)/14205/2024 WP(C)/7642/2024	MAHANADI COAL FIELD LTD., SAMBALPUR KAILASH CHANDRA PANI VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/10433/2024 WP(C)/7643/2024	RUPALI BEHERA VS MANOJ KUMAR BEHERA	GAUTAM CHARAN ROUT VS	// 0 //
183	D-WP(C)/13549/2024 WP(C)/7644/2024	SUSHANTA KUMAR TRIPATHY VS CUTTACK DEVELOPMENT AUTHORITY,CUTTACK	BIBEKANANDA BHUYAN VS	// 0 //
184	D-WP(C)/13858/2024 WP(C)/7645/2024	MAGIRAM BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
185	D-WP(C)/14032/2024 WP(C)/7646/2024	RENUBALA BALIAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
186	D-WP(C)/13982/2024 WP(C)/7647/2024	SUDARSAN PUTHAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
187	D-WP(C)/13658/2024 WP(C)/7648/2024	SATYANARAYAN DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
188	D-WP(C)/13301/2024 WP(C)/7649/2024	KSHIROD KUMAR SETHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
189	D-WP(C)/13661/2024 WP(C)/7650/2024	MANMOHAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
190	D-WP(C)/12573/2024 WP(C)/7651/2024	BHAGYA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
191	D-WP(C)/11363/2024 WP(C)/7652/2024	JHUNU DAS VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// 0 //
192	D-WP(C)/13746/2024 WP(C)/7653/2024	ALEKHA PRASAD SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	D-WP(C)/12190/2024	PRAMOD KUMAR PRADHAN	SAHASRA JYOTI NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/7654/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/12557/2024 WP(C)/7655/2024	SMT. SANTOSINI DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
195	D-WP(C)/10482/2024 WP(C)/7656/2024	NIMAI CHANDRA SARKAR VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
196	D-WP(C)/13988/2024 WP(C)/7657/2024	DILLIP KUMAR RAY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
197	D-WP(C)/11391/2024 WP(C)/7658/2024	SALGADIA HAPPY AND HOLY HOME SOCIETY, KHORDHA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
198	D-WP(C)/12545/2024 WP(C)/7659/2024	JHUNU DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
199	D-WP(C)/11934/2024 WP(C)/7660/2024	PREMALA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
200	D-WP(C)/10599/2024 WP(C)/7661/2024	BIRA SAHU VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
201	D-WP(C)/11930/2024 WP(C)/7662/2024	SABITRI DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
202	D-WP(C)/12194/2024 WP(C)/7663/2024	PRATAP CHANDRA DEOGAM VS THE COLLECTOR CUM D.M. CUTTACK	SAHASRA JYOTI NANDA VS	// 0 //
203	D-WP(C)/11403/2024 WP(C)/7664/2024	ABDUL AHAD VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //
204	D-WP(C)/9594/2024 WP(C)/7665/2024	KANIJ FATEMA VS	PRAMODA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/11482/2024 WP(C)/7666/2024	STATE OF ODISHA ASHOK KUMAR SWAIN VS	BHUBANESWAR DASH VS	// // ()
206	D-WP(C)/11407/2024 WP(C)/7667/2024	STATE OF ODISHA KUNI SAHU VS	MANOJ KUMAR PANDA VS	// // ()
207	D-WP(C)/13751/2024 WP(C)/7668/2024	STATE OF ODISHA GEETANJALI PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()
208	D-WP(C)/11438/2024 WP(C)/7669/2024	STATE OF ODISHA BHARATI LATA TRIPATHY VS	BAIJAYANTI MOHANTY VS	// // ()
209	D-ABLAPL/8582/2024 ABLAPL/3254/2024	STATE OF ODISHA RAJESH KUMAR SWAIN VS	MANORANJAN MISHRA VS	// // RAGHUNATHPUR /35 /2024 ()
210	D-ABLAPL/7845/2024 ABLAPL/3255/2024	STATE OF ODISHA TARUNI BHOI VS	SAROJ KUMAR PADHY VS	// // KANTABANJI /192 /2011 JMFC MURIBAHAL(Balangir) GR/0000421/2011
211	D-ABLAPL/9074/2024 ABLAPL/3256/2024	STATE OF ODISHA DEBABRATA MARTHA VS	BRUNDABAN ROUT VS	// // MAHILA P.S.(BBSR) /36 /2024 ()
212	D-ABLAPL/9144/2024 ABLAPL/3257/2024	STATE OF ODISHA NISHAKAR PARIDA VS	ASIT KUMAR JENA VS	// // DHARMASALA /157 /2024 ()
213	D-ABLAPL/9150/2024 ABLAPL/3258/2024	STATE OF ODISHA DILLIP KUMAR PARIDA VS	ASIT KUMAR JENA VS	// // DHARMASALA /157 /2024 ()
214	D-ABLAPL/9077/2024 ABLAPL/3259/2024	STATE OF ODISHA MUSKAN PARWEEN @ MUSKAN BIBI VS	RAJENDRA NARAYAN ROUT VS	// // SORO /201 /2024 ()
215	D-ABLAPL/9086/2024 ABLAPL/3260/2024	STATE OF ODISHA JITENDRA PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	// // // DHENKANAL SADAR /221 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-ABLAPL/9156/2024 ABLAPL/3261/2024	RABINDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHURDA MODEL /746 /2023 () //
217	D-ABLAPL/9193/2024 ABLAPL/3262/2024	SUKANTA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /114 /2024 () //
218	D-ABLAPL/4803/2024 ABLAPL/3263/2024	JOGINDRA NAIK @ SANTOSH NAIK VS STATE OF ODISHA	BATA KRISHNA PANDA VS	BHANJANAGAR /739 /2023 () //
219	D-ABLAPL/6618/2024 ABLAPL/3264/2024	SUBLAM HADKATIA @ SUBHLAN ADKATIA @ MATI VS STATE OF ODISHA	ASHOK KUMAR MISHRA VS	MACHHKUND /55 /2020 () //
220	D-ABLAPL/9103/2024 ABLAPL/3265/2024	SUBASH CH. NAIK @ SUBASH NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /333 /2023 () //
221	D-ABLAPL/5901/2024 ABLAPL/3266/2024	ROSHAN THANAPATI VS STATE OF ODISHA	RAMANANDA THNAPATI VS	BINIKA /155 /2015 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000546/2015
222	D-ABLAPL/9107/2024 ABLAPL/3267/2024	SK. SODAM MOHAMMAD VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /201 /2024 () //
223	D-ABLAPL/7885/2024 ABLAPL/3268/2024	MANAS DEHURY VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /934 /2023 () //
224	D-ABLAPL/9027/2024 ABLAPL/3269/2024	BIKASH AGARWAL VS STATE OF ODISHA	BHARATI DASH VS	KESINGA /87 /2024 () //
225	D-ABLAPL/9111/2024 ABLAPL/3270/2024	PRADEEP KUMAR MALIK @ BAPUN VS STATE OF ODISHA	USHARANI PATI VS	SORO /113 /2021 () //
226	D-ABLAPL/9121/2024 ABLAPL/3271/2024	RAJU NAIK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /291 /2020 () //
227	D-ABLAPL/9125/2024	BABULA @ BASANTA NATHA	SK. ZAFARULLA	SABARANG /37 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3272/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/7415/2024 ABLAPL/3273/2024	ARUN MALIK@JENA VS STATE OF ODISHA	SHRADHASHREE ROUTRAY VS	BINHARPUR /14 /2020 () //
229	D-ABLAPL/8852/2024 ABLAPL/3274/2024	PRADEEP DEHURY VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /67 /2023 () //
230	D-ABLAPL/9164/2024 ABLAPL/3275/2024	BASANTI JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /282 /2022 () //
231	D-ABLAPL/9286/2024 ABLAPL/3276/2024	SOUJANYA KESHARI NATH VS STATE OF ODISHA	BIDYADHAR PANDA VS	SASON /86 /2023 () //
232	D-ABLAPL/4406/2024 ABLAPL/3277/2024	AMARJIT SAHOO VS STATE OF ODISHA	APARESH BHOI VS	AUL /46 /2024 () //
233	D-ABLAPL/9167/2024 ABLAPL/3278/2024	BISWARANJAN SENAPATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAHADEV KHUNTA /518 /2023 () //
234	D-ABLAPL/9295/2024 ABLAPL/3279/2024	LABA HARIJAN @ LABA BISOYI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	B.SINGHPUR /42 /2024 () //
235	D-ABLAPL/9192/2024 ABLAPL/3280/2024	B. KRISHNA @ B. KRISHNA PATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOLANTHARA (BERHAMPUR) /115 /2023 () //
236	D-ABLAPL/9303/2024 ABLAPL/3281/2024	SANJAY SAHU VS STATE OF ODISHA	SATYABRATA MOHANTY VS	SAMBALPUR SADAR /155 /2017 () //
237	D-ABLAPL/9296/2024 ABLAPL/3282/2024	BHUBAN MALLIK @ BHABAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /194 /2024 () //
238	D-ABLAPL/9308/2024 ABLAPL/3283/2024	SAIRENDHRI MAHANTA VS	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /60 /2016 ()

ORISSA HIGH COURT

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239	D-ABLAPL/9315/2024 ABLAPL/3284/2024	STATE OF ODISHA(VIG.) SIDHARTH RANJAN SAMANTARAY @ BABU VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// LAXMISAGAR P.S. /151 /2024 ()
240	D-ABLAPL/9322/2024 ABLAPL/3285/2024	MANAS RANJAN DWIBEDY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
241	D-ABLAPL/9208/2024 ABLAPL/3286/2024	SAJU KHAN @ ABDUL SARAJUL KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SORO /426 /2022 ()
242	D-WPC(OAB)/41/1999 WPC(OAB)/41/1999	HANDEI MAJHI VS SECRETARY, FISHERIES DEPARTMENT, ODISHA	M/S BHUBANESWAR PANIGRAHY VS	// // ()
243	D-CONTC(CP)/224/2014 CONTC(CP)/224/2014	SHRI BIBHU PRASAD MISHRA VS SHRI UPENDRA NATH BEHERA, IAS, SECRETARY, FINANCE DEPARTMENT	M/S R.K. BISOI VS	// // ()
244	D-CONTC(CPB)/6/2013 CONTC(CPB)/6/2013	DURYODHAN SAHU VS SMT. USHA PADHEE, IAS, COMMISSIONER-CUM-SECRETARY, S AND ME DEPT.	M/S A.K. ROUT VS	// // ()